GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1554 TO BE ANSWERED ON THE 29TH JULY 2025

FEATURES OF NAMO DRONE DIDI YOJANA

1554. SHRI BRIJMOHAN AGRAWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the salient features of Namo Drone Didi Yojana;
- (b) the State-wise list of budget sanctioned by the Government;
- (c) the number of beneficiaries of this scheme i.e. women who have been given this training for the year 2024-25;
- (d) the manner in which such clusters, where there is demand for drones for providing agricultural services; and
- (e) the details of such clusters in all States and Union Territories including Chhattisgarh?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e): The Government has approved 'Namo Drone Didi' as Central Sector Scheme for providing 15,000 drones to the Women Self Help Groups (SHGs) with an outlay of Rs. 1261 Crores for the period from 2023-24 to 2025-26. The major objectives of the scheme is to promote advance technology in agriculture for improved efficiency, enhanced crop yield & reduced cost of operation and to empower SHGs as drone service providers for increasing their income and providing livelihood support to them. Under this scheme, Central Financial Assistance (CFA) @ 80% of the cost of drone package up to a maximum of Rs. 8.00 lakhs is provided to the selected women SHGs. 15 days training for one of the members of SHGs and 5 days training to other member/family member of SHGs is provided as a part of drone package.

Lead Fertilizer Companies (LFCs) have distributed 1094 drones to drone didis of SHGs in 2023-24 using their internal resources. Out of these 1094 drones, 500 drones have been distributed under the Namo Drone Didi Scheme. Members of these SHGs have been trained as drone pilots at various Remote Pilot Training Organizations (RPTOs) authorized by Directorate General of Civil Aviation (DGCA). The State-wise distribution of 1094 drones is attached at Annexure -I.

The Committee at State level with members drawn from Department of Agriculture/Agricultural Engineering of the State, Rural Development, State Mission Directorate of Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), State Cooperative Department, Lead Banks/ National Bank for Agriculture & Rural Development (NABARD), representatives of Lead Fertilizer Company (LFC) nominated for the state, Indian Council of Agricultural Research (ICAR)/State Agricultural Universities (SAUs)/Krishi Vigyan Kendras (KVKs) is responsible for selection of appropriate clusters for drone usage, selection of the progressive women SHGs under DAY - NRLM in the States in the identified clusters for providing drones, selection of members of the women SHGs for drone pilot and drone assistant training, assessment of district-wise drone usage, identification of existing gap, availability and future requirements of drone usage, providing/ensuring business to selected Women SHGs in coordination with the LFCs and Pesticide companies etc. The suggested broad criteria for selection of clusters by the State Level Committee include cluster 10-15 villages / Gram Panchayats, Contiguous area of 1000 – 1200 Ha under crops like Cotton, Paddy, Sugarcane, Chillies, Wheat, Orchards, Plantations etc., Clusters with large FPO, Clusters with Large Irrigated area and Clusters with more fertilizer and pesticide consumption.

State-wise number of drones distributed to SHGs by the LFCs in 2023-24 and the members of SHGs given drone pilot training $\frac{1}{2}$

S. No	State Name	No. of Drones distributed	No. of members of SHGs given drone pilot training
1.	Andhra Pradesh	108	108
2.	Assam	28	28
3.	Bihar	32	32
4.	Chhattisgarh	15	15
5.	Goa	1	1
6.	Gujarat	58	58
7.	Haryana	102	102
8.	Himachal Pradesh	4	4
9.	J&K	2	2
10.	Jharkhand	15	15
11.	Karnataka	145	145
12.	Kerala	51	51
13.	Madhya Pradesh	89	89
14.	Maharashtra	60	60
15.	Odisha	16	16
16.	Punjab	57	57
17.	Rajasthan	40	40
18	Tamil Nadu	44	44
19.	Telangana	81	81
20.	Uttar Pradesh	128	128
21.	Uttarakhand	3	3
22.	West Bengal	15	15
Total		1094	1094
